National Company Law Tribunal Allahabad Bench

CPNO. 88 ND 2013

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 16.11.2017**

NAME OF THE COMPANY: Sudnish Mahajan VIS B.D Mahajah

SECTION OF THE COMPANIES ACT/1& B CODE: 397/398 of the Companies Act of 1950

Sl. NO.

Name

Designation

Representation

Signature

Pet

1. Zain Abbas Adv 2. PAKESH MANAIMO.

CP No. 88/ND/2013

Advocate Sh. Zain Abbas for the petitioner. Sh. Rakesh Mahajan, respondent in person. The case is fixed for providing some more clarification as sought for as per order dated 10.11.2017 of this Court. A copy of the written submission files by the petitioner counsel be provided to the opposite party.

The case is fixed for further hearing at 7th December, 2017.

Dated:16.11.2017

Typed by: Md. Zaid

H.P. Chaturvedi, Member (Judicial)